## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 44/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE PARTIES: Mr. Suresh N. Chadha

M/s. Shree Swami Samarth Fisheries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

NAME S. No.

DESIGNATION

SIGNATURE



Suthakal R. Bagaly Resp (2)

## **ORDER**

## C.P. No. 44/397-398/CLB/MAH/2014

Dated: 20.10.2016

- 1. When then case was called, the person who has marked his presence on the Order-sheet did not respond.
- 2. From the past Order- Sheets it is noticed that vide an observation dated 22<sup>nd</sup> September, 2016, the paid-up capital being less than Rs.50 lakhs, this C.P. was transferred from Division Bench to Single Bench of the Tribunal.
- 3. In a situation when none of the parties are present, the C.P. is required to be fixed again for hearing.
- 4. The Registry is directed to issue a Notice for hearing fixing the date as 8th December, 2016.

sd/-

Shri M.K. Shrawat

Member (Judicial)